

CENTRAL ELECTRICITY REGULATORY COMMISSION

RECORD OF PROCEEDINGS

Review Petition No. 67/2009

Review of order dated 3.2.2009 in Petition No. 31/2008, in respect of revision of fixed charges for the period 2004-09 after considering the impact of additional capital expenditure for the years 2004-05,2005-06 and 2006-07 for Talcher TPS (460 MW)

Date of hearing: **9.6.2009**

Coram: Dr.Pramod Deo, Chairperson
Shri Bhanu Bhushan, Member
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member

Petitioner: NTPC

Respondents: GRIDCO

Parties present: (1) Shri. V.K.Padha, NTPC
(2) Shri. B.Kar, NTPC
(3) Shri Shyam Kumar, NTPC

The petitioner, NTPC Limited, has filed this application seeking review of the order dated 3.2.2009 in Petition No.31/2008 under which the fixed charges for the period 2004-09 in respect of Talcher Thermal Power Station were revised after considering the impact of the additional capital expenditure incurred during 2004-05, 2005-06 and 2006-07. The petitioner has made the following prayers, namely:-

- (a) Review and rectify the said order dated 3.2.2009 in regard to the computation of interest on working capital based on fuel price for the month of July 2007, August and September 2007; and
- (b) Correct the ministerial errors.

3. The Commission heard representative of the petitioner on admission and directed to admit the application for review.

4. The petitioner is directed to serve copy of the application for review on the respondent by 19.6.2009, if not already served. The respondent has been permitted to file its reply by 10.7.2009. The petitioner is permitted to file its rejoinder, if any, by 20.7.2009.

5. The review application shall be re-notified on 11.8.2009.

Sd/-
(K.S.Dhingra)
Chief (Legal)